

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

**RECRUITMENT - TELANGANA STATE JUDICIAL
SERVICE-DISTRICT JUDGES (ENTRY LEVEL) UNDER
DIRECT RECRUITMENT - VACANCIES NOTIFIED.**

NOTIFICATION No. 999-A /2021-RC, DATED 08 - 4-2021

REF: Order dated 04-01-2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867 of 2006 [Malik Mazhar Sultan and Another Vs. U.P.Public Service Commission and Others].

The vacancies in the category of District Judges(Entry Level) to be filled by direct recruitment under 25% quota in the Telangana State Judicial Service as per the time schedule fixed by the Hon'ble Supreme Court of India in the case of MALIK MAZHAR SULTAN AND ANR. Vs. U.P. PUBLIC SERVICE COMMISSION & OTHERS, for the year 2021 are **NIL**.


REGISTRAR (JUDICIAL - I)
F.A.C. REGISTRAR (RECRUITMENT)